

**GOVERNMENT OF INDIA
SCIENCE AND TECHNOLOGY
LOK SABHA**

UNSTARRED QUESTION NO:905
ANSWERED ON:24.02.2006
AUTONOMY TO CSIR
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Will the Minister of SCIENCE AND TECHNOLOGY be pleased to state:

:

- (a) whether the Government proposes to give more autonomy to CSIR to ensure that innovators of new technology get adequate monetary rewards ;
- (b) if so, the details thereof ;
- (c) if not, the reasons therefore;
- (d) whether CSIR also promotes public private participation in Research and Development ; and
- (e) if so, the details there ?

Answer

MINISTER OF SCIENCE & TECHNOLOGY AND MINISTER OF OCEAN DEVELOPMENT (KAPIL SIBAL)

(a)&(b) Yes Sir. Greater autonomy shall be provided to the CSIR for enabling it to move more into public-private partnership(PPP) mode. The year 2006 will be the year of next phase reforms in CSIR, which are needed not only for enhancing PPP but also for CSIR's continued relevance to the National Innovation System. The required reforms were identified through Kelkar committee. A time bound action plan for implementation of these reforms has already been drawn and the process of implementation is underway.

(c) Does not arise.

(d) &(e) : CSIR has a well laid out practice for sharing part of the monies realized through external earnings with innovators. The guidelines for such sharing are reviewed from time to time in order to align them with the changes in internal and external settings. The broad pattern of sharing currently prevalent is as follows:

Source	Innovator's Share
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Premia and royalty received from Technology/IP Licensing	40% of the receipt
Contract Research	15% of Contract amount minus Capital expenditure
Consultancy	2/3rd of the intellectual fees

CSIR is taking several new initiatives for encouraging Public-Private-Partnership(PPP). Indeed CSIR conceptualized and implemented the New Millennium Indian Technology Leadership Initiative (NMITLI) , the largest PPP in the country within the R&D domain. Further CSIR is in the process of considering the recommendations of Sivaram Committee for enhancing and deepening Public-Private-Partnership in CSIR for implementation. These include:

1. Allowing investment of knowledge as equity (sweat equity) in private/public sector companies
2. Setting up of incubation centres at CSIR laboratories.
3. Setting up knowledge alliances by CSIR constituent laboratories with industry in the new and emerging areas of science and technology.
4. Allowing mobility of researchers from CSIR to industry/ R&D institutions and vice versa for seamless transfer of knowledge and learning of newer skills.
5. Providing flexibility to CSIR in ownership rights of intellectual property and / or knowledgebase for closer interaction with industry.
6. Promoting CSIR as an innovation centric organization by allowing CSIR scientists to setup venture companies while being in

service.